

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 46/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. Winchester Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Darius Khamlala Senior Counsel		for Applicant
2.	Ranjit Shetty		
3.	Anurag Mankar		
4.	Avichal Mathur		
		1/b	
		Argus Partners	

COMMON ORDER

CSA No. 43/230-232/NCLT/MB/MAH/2017

CSA No. 44/230-232/NCLT/MB/MAH/2017

CSA No. 45/230-232/NCLT/MB/MAH/2017

CSA No. 46/230-232/NCLT/MB/MAH/2017

CSA No. 47/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 09.03.2017.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)